

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOKSABHA  
UNSTARRED QUESTION NO. 2047  
TO BE ANSWERED ON 10.12.2015

NATIONAL SOCIAL ASSISTANCE PROGRAMME

2047. SHRI BHAGWANTH KHUBA:  
SHRI BHEEMRAO B.PATIL:  
SHRI KAPIL MORESHWAR PATIL:  
SHRI GODSE HEMANT TUKARAM:  
SHRI GANESH SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the salient features of the schemes being implemented under the National Social Assistance Programme(NSAP) in the country;
- (b) the details and the number of beneficiaries thereunder during each of the last three years and the current year, Scheme-wise, State/UT-wise;
- (c) the funds allocated and spent under the said schemes during the said period, State/UT-wise;
- (d) whether the Government proposes to lower the age bar for beneficiaries of the Indira Gandhi National Widow Pension Scheme under NSAP, if so, the details thereof;
- (e) the details of changes carried out in these schemes and complaints received during the said period, State/UT-wise;
- (f) whether the Government has setup any task force to formulate/implement the schemes effectively in the country alongwith other steps taken by the Government in this regard; and
- (g) if so, the details thereof?

ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI BIRENDER SINGH)

- (a): Salient features of the National Social Assistance Programme (NSAP) are at **Annexure-I**.
- (b): Details and number of beneficiaries thereunder during each of the last three years and the current year, Scheme-wise, State/UT-wise are at **Annexure-II**.
- (c): Details of the funds allocated and spent under the said schemes during the said period, State/UT-wise are at **Annexure-III**.
- (d): At present there is no proposal to lower the age bar for beneficiaries of the Indira Gandhi National Widow Pension Scheme (IGNWPS) under NSAP.

(e): Details of changes carried out in these schemes during last three years and current year are at **Annexure-IV**. No incidents of complaints under NSAP scheme have come to the notice of Government during last three years and current year. Identification of beneficiaries, sanction and disbursement of benefit under the schemes of NSAP is done by the State/UT's. However, any grievances or representations received in this Ministry are forwarded to the concerned State/UT Governments for appropriate action.

(f)& (g): A task force was setup by Government for making a Comprehensive National Social Assistance Programme (NSAP). The report of the Task Force is at **Annexure-V**. The other steps taken by the Government to formulate/implement the NSAP schemes effectively are as under:-

In order to increase the transparency and accountability in the implementation, it had been decided to computerize the data base of the beneficiaries under various schemes of NSAP. Accordingly the Software namely NSAP-MIS had been developed by NIC . The software captures all the essential processes and includes modules on identification, disbursement of pension, release of funds, verification, sanction of pension, ground for refusal etc.

As part of the Government's decision Direct Benefit Transfer (DBT) in Phase-I was rolled out from 1<sup>st</sup> July, 2013 in the 3 Pension Schemes of NSAP on pilot basis in 121 districts. Considering differences in institutional factors across the states the modalities regarding transfer of money to beneficiaries are fixed by the States.

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## Annexure-I

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2047 for reply on 10.12.2015.**

### Salient features of the schemes under National Social Assistance Programme (NSAP)

(i).**Indira Gandhi National Old Age Pension Scheme (IGNOAPS):** Pension /Central assistance of Rs. 200/- per month is provided to persons in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above belonging to BPL households.

(ii).**Indira Gandhi National Widow Pension Scheme (IGNWPS):** Under the scheme pension/ Central assistance @ Rs. 300/- per month is provided to widows in the age-group of 40-79 years belonging to BPL households. On reaching the age of 80 years, the beneficiaries is shifted to IGNOAPS to get enhance assistance of Rs.500/- per month.

(iii).**Indira Gandhi National Disability Pension Scheme (IGNDPS):** Under the scheme pension / Central assistance @ Rs. 300/- per month is provided to persons aged 18-79 years with severe and multiple disabilities belonging to BPL households. On reaching the age of 80 years, the beneficiaries is shifted to IGNOAPS to get enhance assistance of Rs.500/- per month.

(iv). **National Family Benefit Scheme (NFBS):** Under the scheme a BPL household is entitled to lump sum amount of money on the death of primary breadwinner aged between 18 and 59 years. The amount of assistance is Rs. 20,000/-.

(v).**Annapurna:** Under the scheme, 10 kg of food grains per month are provided free of cost to those senior citizens who, though eligible, are not receiving old age pension.

**Annexure-IV**

**Annexure referred to in reply to part (e) of Lok Sabha Unstarred Question No. 2047 for reply on 10.12.2015.**

**Details of changes carried out in these schemes during last three years and current year**

<b>S.No.</b>	<b>Name of the Scheme</b>	<b>Changes</b>	<b>Date</b>
1.	IGNOAPS	Eligibility age under IGNOAPS divided in two categories i.e 60-79 years and 80 years or more in making consonance with changes in IGWPS and IGNDPS. Rate of Assistance under IGNOAPS for the persons of 80 years or more had been increased to Rs.500/- p.m.	08.11.2012
2.	IGNWPS	Revision in the eligibility age from 40-59 years to 40-79 years under the ongoing IGWPS and also increase in the rate of assistance from Rs.200/-p.m. to Rs.300/-p.m.	08.11.2012
3.	IGNDPS	Revision in the eligibility age from 18-59 years to 18-79 years under the ongoing IGNDPS and also increase in the rate of assistance from Rs.200/-p.m. to Rs.300/-p.m.	08.11.2012
4.	NFBS	Revision in the eligibility age from 18-64 years to 18-59 years under the ongoing National Family Benefit Scheme(NFBS) and also increase the lump sum grant under NFBS FROM Rs.10000/- to Rs.20000/-.	18.10.2012





23	Assam	750501	68270	14045	10471	NR	785836	111477	42577	3349	25308	785836	111494	42264	7458	26640	785836	111477	42264	7458	26640
24	Manipur	72514	NR	NR	NR	NR	64547	4376	1106	673	8590.00	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
25	Meghalaya	50997	7615	1470	2000	9263	48924	6837	1430	443	9263	49997	7324	1501	715	9263	49070	7011	1478	460	9263
26	Mizoram	26359	891	544	197	2583	25251	1925	618	197	2583	25469	2310	742	NR	NR	25469	2310	742	117	1000
27	Nagaland	47191	1961	1276	650	6727	47191	3720	1276	450	6727	54898	4464	1276	642	2600	49616	1396	593	642	2600
28	Sikkim	18707	645	646	63	NR	NR	NR	NR	NR	NR	21821	1123	743	NR	NR	NR	NR	NR	NR	NR
29	Tripura	152550	7432	2426	1778	14552	142055	17927	2664	2500	14552	163151	19879	3209	1410	5740	NR	NR	NR	NR	5740
	<b>Sub Total</b>	22292575	4881484	1056167	383021	838914	22196255	6193427	1579012	277425	780795	22585611	6232378	1047879	291150	928333	14686174	389483 8	507967	126450	388581
<b>UTs</b>																					
30	A&N Islands	1011	781	NR	NR	NI	777	NR	NR	47	NI	813	NR	NR	NR	NR	NR	NR	NR	NR	NR
31	Chandigarh	3744	2911	102	50	NI	2792	2610	75	65	NI	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
32	D&N Haveli	8891	NR	NR	NR	NI	NR	NR	NR	NR	NI	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
33	Daman & Diu	1115	NR	NR	NR	Ni	2194	1025	159	NR	NI	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
34	NCT Delhi	386068	79834	32314	2700	NI	NR	NR	NR	NR	NI	376568	90734	39482	2827	NR	367544		44577	NR	NR
35	Lakshadweep	738	NR	NR	NR	NI	NR	NR	NR	NR	NI	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR
36	Pondicherry	23607	NR	1585	NR	NI	NR	NR	NR	NR	NI	18135	9947	NR	NR	NR	47743	28222	NR	NR	NR
	<b>Sub Total</b>	425174	83526	34001	2750		5763	3635	234	112	0	395516	100681	39482	2827	0	415287	28222	44577	0	0
	<b>GRAND TOTAL</b>	<b>22717749</b>	<b>4965010</b>	<b>1090168</b>	<b>385771</b>	<b>838914</b>	<b>22202018</b>	<b>6197062</b>	<b>1579246</b>	<b>277537</b>	<b>780795</b>	<b>22981127</b>	<b>6333059</b>	<b>1087361</b>	<b>293977</b>	<b>928333</b>	<b>15101461</b>	392306 0	552544	126450	388581

NR : Not released





**Annexure referred to in reply to part ( c ) of Lok Sabha Un Q. No. 2047 for reply on 10-12-2015  
Details of the funds allocated and spent under under National Social Assistance Programme (NSAP)  
State/UTs-wise during the last three years and current year**

(Rs. In lakh)

Sl. No.	States/UTs	2012-2013		2013-2014		2014-2015		2015-2016		
		Total Release	Total Expenditure reported	Total Release	Total Expenditure reported	Total Release	Total Expenditure reported	Release of liabilities towards 4th quarter 2014-15	Release of 1st Installment 2015-16	Total Expenditure reported
1	Andhra Pradesh	67563.36	67563.73	62861.79	61031.93	27335.54	36447.38	9111.85	15565.09	4735.55
2	Bihar	101216.67	85682.35	141881.03	119563.21	99293.82	134947.57	33097.94	58794.07	
3	Chhattisgarh	23072.95	22435.59	31522.75	26832.14	23410.32	26762.24	7803.44	13699.30	12039.59
4	Goa	292.00	42.02	0.00	3.64	0.00	0.00	0.00	0.00	0
5	Gujarat	13246.21	10172.33	13608.00	10930.80	11583.30	12768.27	4535.94	6496.40	136.1
6	Haryana	7505.39	7505.39	8316.67	8316.67	5847.00	5847.00	1949.00	4380.55	16.11
7	Himachal Pradesh	3098.36	3600.24	3522.86	4477.80	2492.27	4346.16	830.76	2027.73	2818.03
8	J & K	2821.15	2828.24	4173.95	2916.00	3453.06	4251.43	1151.01	1156.39	5477.32
9	Jharkhand	18215.64	23354.87	33618.19	25200.56	21899.13	30113.50	7299.71	16788.12	5969.31
10	Karnataka	45649.44	48811.76	40014.00	49873.92	40012.50	53348.57	13337.50	24896.05	29720.36
11	Kerala	9164.00	15423.33	16103.39	16858.66	10489.89	27225.00	3496.63	11708.56	15205.19
12	Madhya Pradesh	54351.43	59844.67	80137.90	50622.59	55840.38	56673.87	18613.46	34130.53	52243.99
13	Maharashtra	43866.00	29353.42	0.00	30719.64	37053.67	32842.81	9494.57	19772.00	21395.8
14	Orissa	74305.32	59055.49	72925.64	67307.18	53471.22	67748.59	17823.74	28405.55	33666.3
15	Punjab	5783.11	5475.52	5055.00	2050.29	5054.50	4809.76	1684.83	3624.13	4026.35
16	Rajasthan	25513.08	24776.49	34008.33	32447.54	23456.55	29356.13	7818.85	16177.59	8851.79
17	Tamilnadu	57350.39	53532.34	60936.74	71276.79	43889.54	65490.51	14629.84	31528.27	0.00
18	Telangana					19536.03	60161.51	6512.01	10956.15	2941.86
19	Uttar Pradesh	111027.03	122423.70	164710.68	123914.31	109269.59	136148.25	39487.81	73272.00	59606.38

20	Uttarakhand	7904.87	7927.82	10882.87	8447.32	6584.44	8925.21	2489.33	0.00	1310.65
21	West Bengal	78165.01	71459.40	89807.63	84480.70	71603.70	79761.87	23867.91	36932.26	33855.15
<b>NE States</b>										
22	Arunachal Pradesh	1138.98	913.33	792.00	1105.82	825.84	825.84	0.00	0.00	0.00
23	Assam	22504.42	15613.50	16188.00	19481.90	20150.36	22871.75	6716.79	13064.65	13143.41
24	Manipur	1044.22	1517.85	2519.18	1779.00	1778.79	2505.26	0.00	0.00	0.00
25	Meghalaya	1062.00	1153.22	2175.20	1915.99	1416.96	1826.95	472.32	976.58	1445.34
26	Mizoram	867.57	868.02	839.09	839.11	718.68	718.68	239.56	512.29	734.37
27	Nagaland	1048.52	1048.51	1639.13	1605.22	1377.93	1838.00	459.31	986.39	986.39
28	Sikkim	236.00	576.86	685.06	355.50	504.36	1672.88	0.00	0.00	0.00
29	Tripura	4491.91	6212.61	5713.78	5529.97	5177.89	5648.97	287.27	2579.34	2579.34
	<b>Sub Total</b>	<b>782505.03</b>	<b>749172.60</b>	<b>904638.86</b>	<b>832451.39</b>	<b>703527.26</b>	<b>915883.96</b>	<b>233211.38</b>	<b>428429.99</b>	<b>312904.68</b>
<b>UTs</b>										
30	A&N Islands	174.00	21.82		19.39	0.00	13.67	0.00	0.00	0.00
31	Chandigarh	190.00	170.75	150.49	180.55	0.00	0.00	201.97	0.00	0.00
32	D&N Haveli	204.00	0.00		0.00	0.00	0.00	0.00	0.00	0.00
33	Daman & Diu	33.00	0.00		1075.79	0.00	0.00	0.00	0.00	0.00
34	NCT Delhi	4455.00	0.00	5458.63	0.00	4093.92	14798.87	0.00	0.00	2685.76
35	Lakshadweep	21.00	0.00		13.67	0.00	0.00	0.00	0.00	0.00
36	Pondicherry	873.00	436.00	997.68	999.00	749.01	705.30	0.00	0.00	223.43
	<b>Sub Total</b>	<b>5950.00</b>	<b>628.57</b>	<b>6606.80</b>	<b>2271.08</b>	<b>4842.93</b>	<b>15517.84</b>	<b>201.97</b>	<b>0.00</b>	<b>2909.19</b>
	<b>GRAND TOTAL</b>	<b>788455.03</b>	<b>749801.17</b>	<b>911245.66</b>	<b>834722.47</b>	<b>708370.19</b>	<b>931401.80</b>	<b>233413.35</b>	<b>428429.99</b>	<b>315813.87</b>

**\*Note:** The Funds towards pending liabilities of 4th Qtr. for the year 2014-15, which was not released due to reduction in Budget at RE stage in the year 2014-15, were released from the Budget of 2015-16 i.e. Rs.9082.00 Crore with the approval of the competent authority.

